

**Microwave System for Communication Services**

973. SHRI SURENDRA BIKRAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what are the future plans for providing more and more microwave services within the country and for foreign calls; and

(b) how much funds have been earmarked for this system for the Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI): (a) It is proposed to provide 25,000 route kilometers of radio relay systems both in microwave and ultra high frequency ranges during the current plan period of which 15000 Kms. will be in Microwave and 10,000 Kms. in Ultra High Frequency ranges.

(b) Rs. 153.30 Crores.

**Low cost Houses for M.Ps., Central Ministers and Government Officials**

974. SHRI SURENDRA BIKRAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) his plan for building low cost houses for Members of Parliament, Central Ministers and Government Officials on the basis of his public statement at Indore on January 28th, 1979;

(b) how much fund is expected to be allotted for this new housing scheme and what will be criteria for allotment of such houses; and

(c) when the plan is expected to start and how much time it will take to complete?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Proposals for building

smaller houses for the Union Ministers, Members of Parliament, Judges of the High Court and Supreme Court and senior officials are under consideration.

(b) Decision about allotment of fund for these schemes has not yet been taken. The new houses to be built would be allotted to Ministers, Members of Parliament, etc., for whom these are proposed to be built.

(c) The schemes have not yet been sanctioned. Some existing bungalows would have to be got vacated and demolished for construction of the new houses. Expected dates of commencement and completion of the schemes cannot therefore be indicated now.

**Alleged demolition of Harijan Temples by D.D.A.**

975. SHRI M. N. GOVINDAN NAIR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Guru Ravidas Kalayan Samiti a Harijan Society of Delhi, has recently made an allegation against the Delhi Development Authority that it had demolished three temples belonging to the Harijans in the Cantonment area;

(b) whether Government had made any inquiry into the allegation;

(c) if so, the findings thereof; and

(d) the action taken thereon?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) to (d). No such inquiry has been made by the Government, but the Delhi Development Authority have reported that they have demolished only unauthorised boundary walls and the residential structures on public land which were being raised around the temples, and that the temples, though also unauthorisedly built on public land, have not been demolished.